

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:242
ANSWERED ON:14.03.2011
WORKERS IN UNORGANISED SECTOR
Patel Shri Devji

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Board constituted under the Unorganised Workers` Social Security Act, 2008 has made certain recommendations for the welfare of workers of the unorganised sector;
- (b) if so, the details thereof;
- (c) the follow-up action taken thereon; and
- (d) the extent to which the workers of the unorganised sector are being protected?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to Lok Sabha Starred Question No. 242 for reply on 14.03.2011 regarding workers in unorganized sector

(a) to (b): Yes, Madam. The National Social Security Board constituted in the Ministry of Labour & Employment made recommendations for providing basic minimum social security cover in the form of life and disability insurance, health and maternity benefit and old age pension to all unorganised workers/occupational groups in a phased manner.

(c) to (d): As a follow up, the Rashtriya Swasthya Bima Yojana (RSBY) has been extended to building & other construction workers, licensed railway porters, vendors and hawkers, who are from the unorganised sector and are socially challenged and street vendors. The Government is planning to extend the scheme to such Mahatma Gandhi National Rural Employment Scheme (MNREGS) workers who have completed 15 days or more during previous financial year, beedi workers and also to unorganized sector workers in hazardous mining and associated industries like slate and slate pencil, dolomite, mica and asbestos etc. The Government has constituted Task Force for suggesting social security schemes for

(i) domestic workers

(ii) street vendors, rickshaw pullers, auto rickshaw/taxi drivers & rag pickers and

(iii) sanitation workers and leather workers. The Task Force for Domestic workers in its first report has recommended extension of health insurance scheme, namely, Rashtriya Swasthya Bima Yojana (RSBY) to domestic workers in first phase. The proposal is under consideration of the Government.